

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 754**  
ANSWERED ON 10.02.2025

**DELAYS AND CHALLENGES IN AUCTIONED MINING PROJECTS**

754 SMT. PHULO DEVI NETAM:

Will the Minister of MINES be pleased to state:

- (a) the reasons for the significant delays in operationalising auctioned mineral blocks, considering that only 50 out of 404 auctioned blocks since 2020 are currently operational;
- (b) the steps being taken by the newly established Project Monitoring Unit (PMU) to expedite the operationalisation of the remaining blocks, and its expected role in addressing inter-Ministerial and State-level bottlenecks; and
- (c) whether Government is considering to revive the Post-Auction Mining Clearances and Approval Facilitator (PAMCAF) to provide coordinated oversight and faster development of auctioned blocks?

**ANSWER**

THE MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)

(a): As on date, out of 445 auctioned mines, 56 mines are operational. Time taken for operationalization is dependent on the various clearances required after the auction of the mining block.

(b): The newly established Project Monitoring Unit (PMU) supports the Ministry in expediting mineral block operationalization including handholding of successful bidders in getting clearances from different agencies. This includes:

- (i) Conducting baseline study of auctioned blocks to assess the status of clearances; and
- (ii) Liaison with various departments/offices of Central and State governments for streamlining of approvals and maintaining real-time status of clearances for all the mines.

(c): In light of the newly established PMU, there is no need to revive the Post-Auction Mining Clearances and Approvals Facilitator (PAMCAF).

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